

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 4620**

**TO BE ANSWERED ON MARCH 31, 2022**

**TARGETS UNDER PMAY**

**NO. 4620. DR. SHRIKANT EKNATH SHINDE:  
SHRI RAJENDRA DHEDYA GAVIT:  
DR. SUJAY RADHAKRISHNA VIKHE PATIL:  
DR. KRISHNA PAL SINGH YADAV:  
SHRI UNMESH BHAIYYASAHEB PATIL:  
SHRIMATI APARUPA PODDAR:  
DR. HEENA GAVIT:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has announced any target regarding housing for all by the year 2022 under Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the country, State-wise particularly in Madhya Pradesh, Maharashtra and West Bengal and if so, the details thereof;**
- (b) the details of total funds allocated and spent under the yojana so far, year-wise; and**
- (c) the number of beneficiaries belonging to Economically Weaker Sections (EWS), under the Yojana, State-wise including aforesaid States?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a): Land and Colonisation are State subjects. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/ Union Territories through Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 2015 to provide all weather pucca houses with all basic amenities for all eligible families/ beneficiaries. There are no yearly fixed targets under the**

**Scheme. Based on the project proposals submitted by States/ Union Territories (UTs), more than 115 lakh houses have been sanctioned across the country under PMAY-U, out of which more than 95 lakh have been grounded and more than 56 lakh have been completed/ delivered to the beneficiaries so far. The State/ UT-wise details of houses sanctioned including in the States of Madhya Pradesh, Maharashtra and West Bengal are at Annexure-I.**

**(b): Under PMAY-U, for construction of 1.15 crore houses, ₹ 1.89 lakh crore has been sanctioned, of which ₹1.12 lakh crore has been released and an amount of ₹1.03 lakh crore has been utilised so far. The year wise details of funds sanctioned, released and utilised is as under:**

<b>Financial Year</b>	<b>Central Assistance Sanctioned</b>	<b>Central Assistance Released</b>	<b>Central Assistance Utilised</b>
<b>2015-16</b>	<b>10,158.61</b>	<b>3,227.16</b>	<b>2,810.43</b>
<b>2016-17</b>	<b>12,073.95</b>	<b>4,574.27</b>	<b>4,260.50</b>
<b>2017-18</b>	<b>29,404.26</b>	<b>16,553.42</b>	<b>15,591.76</b>
<b>2018-19</b>	<b>46,895.35</b>	<b>25,069.98</b>	<b>24,615.00</b>
<b>2019-20</b>	<b>36,168.88</b>	<b>19,755.14</b>	<b>19,664.79</b>
<b>2020-21</b>	<b>32,413.54</b>	<b>26,610.48</b>	<b>24,333.39</b>
<b>2021-22</b>	<b>22,188.20</b>	<b>16,474.58</b>	<b>12,426.90</b>

**(c): The details of State-wise number of beneficiaries under PMAY-U belonging to Economically Weaker Sections (EWS) is at Annexure-II.**

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**Annexure-I referred in reply to LS USQ No. 4620 due for answer on 31.03.2022**

State/ UT-wise details of houses sanctioned including in the States of Madhya Pradesh, Maharashtra and West Bengal

<b>S. No.</b>	<b>State/UT</b>	<b>Houses Sanctioned under PMAY-U (Nos.)</b>
1	A&N Islands	603
2	Andhra Pradesh	20,45,343
3	Arunachal Pradesh	8,992
4	Assam	1,67,947
5	Bihar	3,66,136
6	Chandigarh	1,074
7	Chhattisgarh	3,11,778
8	D&NH and D&D	8,459
9	Delhi	26,445
10	Goa	2,770
11	Gujarat	9,04,869
12	Haryana	1,59,303
13	Himachal Pradesh	12,661
14	J&K	48,480
15	Jharkhand	2,35,755
16	Karnataka	6,90,308
17	Kerala	1,41,345
18	Ladakh	1,363
19	Lakshadweep	-
20	Madhya Pradesh	8,72,653
21	Maharashtra	14,09,993
22	Manipur	56,015
23	Meghalaya	4,749
24	Mizoram	40,319
25	Nagaland	32,334
26	Odisha	2,07,169
27	Puducherry	15,786
28	Punjab	1,14,308
29	Rajasthan	2,33,235
30	Sikkim	652
31	Tamil Nadu	7,27,597
32	Telangana	2,38,450
33	Tripura	91,949
34	Uttar Pradesh	17,42,896
35	Uttarakhand	63,232
36	West Bengal	5,63,422
<b>Total</b>		<b>1,15,48,390</b>

**Annexure-II referred in reply to LSUSQ No. 4620 due for answer on 31.03.2022**

State-wise details of Economically Weaker Sections (EWS) beneficiaries under PMAY-U

<b>S. No.</b>	<b>State/UT</b>	<b>Houses Sanctioned for EWS beneficiaries under PMAY-U (Nos.)</b>
1	A&N Islands	581
2	Andhra Pradesh	19,92,301
3	Arunachal Pradesh	8,930
4	Assam	1,64,760
5	Bihar	3,50,524
6	Chandigarh	86
7	Chhattisgarh	2,89,242
8	D&NH and D&D	5,057
9	Delhi	2,164
10	Goa	145
11	Gujarat	5,90,962
12	Haryana	1,25,342
13	Himachal Pradesh	10,913
14	J&K	46,266
15	Jharkhand	2,22,580
16	Karnataka	6,05,081
17	Kerala	1,25,390
18	Ladakh	1,330
19	Lakshadweep	-
20	Madhya Pradesh	7,84,731
21	Maharashtra	10,15,577
22	Manipur	55,831
23	Meghalaya	4,579
24	Mizoram	39,059
25	Nagaland	32,306
26	Odisha	1,97,146
27	Puducherry	14,366
28	Punjab	84,375
29	Rajasthan	1,52,349
30	Sikkim	542
31	Tamil Nadu	6,42,793
32	Telangana	1,63,317
33	Tripura	89,683
34	Uttar Pradesh	16,26,471
35	Uttarakhand	49,576
36	West Bengal	5,01,521
<b>Total</b>		<b>99,95,876</b>